

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/139(CHE)/2022  
**NAME OF THE PETITIONER(S)** : Union of India, Though Serious Fraud  
Investigation Office (SFIO)  
**NAME OF THE RESPONDENTS** : Kanishk Gold Pvt Ltd and Ors  
**UNDER SECTION** : Sec 221,222,241,242,246 R/w 339 & 340 of CA,  
2013

---

**ORDER**

Present: Ld. Counsel Shri. Girishh for the Petitioner / SFIO.

Ld. Counsel Ms. Akhila for the Respondent No. 1 / Liquidator.

None for Respondent No. 2 and 3.

File is stated to be not traceable.

Ld. Counsel for the parties are directed to assist the Tribunal in retrieval  
of the file / documents.

List the petition on **25.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)